

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: **TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD - ECT_16_2024 Outreach Training Programme** - Nomination of all cadres of Judicial Officers of erstwhile Districts of Khammam, Nizamabad, Mahabubnagar and Nalgonda to participate in the training programme on 01.03.2025 from 10.00 am to 05.00 pm at the respective Host Districts - **ORDERS - ISSUED.**

READ: Letter in Roc.No.46/2025/TSJA-Sec-bad, dated 18.02.2025 from the Director (FAC), Telangana State Judicial Academy, Secunderabad.

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ORDER ROC.NO.370/2025- B.SPL., DATED: 25.02.2025

The High Court is pleased to pass the following order:

All cadres of Judicial Officers working in the Districts, mentioned in Column No.4 are hereby nominated to participate in the ECT_16_2024 Outreach training programme on 'e-filing; Case Information System 4.0, Digital Courts 2.0 and N Step' scheduled on 01.03.2025 from 10.00 am to 05.00 pm, at the respective Host Districts mentioned in Column No.3 as per the schedule hereunder:

Sl. No.	Date	Cluster/ Host District	Name of the Districts in the Cluster
(1)	(2)	(3)	(4)
1	01.03.2025	Khammam	1.Khammam
			2. Bhadradi Kothagudem
2	01.03.2025	Nizamabad	1.Nizamabad
			2.Kamareddy
3	01.03.2025	Mahabubnagar	1.Mahabubnagar
			2.Wanaparthi
			3.Narayanpet
			4.Jogulamba Gadwal
			5.Nagarkurnool
4	01.03.2025	Nalgonda	1.Nalgonda
			2.Suryapet
			3.Yadadri Bhuvangiri

The Principal District Judges of Khammam, Nizamabad, Mahabubnagar and Nalgonda Districts (Host Districts), are hereby directed to conduct the said Training Programme as per the above mentioned schedule without fail.

The Principal District Judges, mentioned above in Column No.4, are hereby directed to take appropriate steps for dying declarations and bail applications on 01.03.2025 by retaining one of the Civil Judge (Junior Division) in their respective Districts.

- NOTE:**
1. The proceedings placed in the High Court's Web Site <https://tshc.gov.in>. The downloaded copy from the web site is valid for relieving duty and reporting to the training programme at the respective Host Districts.
 2. The nominated officers are entitled only for actual journey time.


REGISTRAR (VIGILANCE)

To

1. The individual concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. **THE PRL. DISTRICT AND SESSIONS JUDGES AND DISTRICT TREASURY OFFICERS:**
 - 1) Khammam
 - 2) Bhadradi Kothagudem
 - 3) Nizamabad
 - 4) Kamareddy
 - 5) Mahabubnagar
 - 6) Wanaparthi
 - 7) Narayanpet
 - 8) Jogulamba Gadwal
 - 9) Nagarkurnool
 - 10) Nalgonda
 - 11) Suryapet
 - 12) Yadadri Bhuvanagiri
5. **THE SECTION OFFICERS :**
 - a) Special Officer Section
 - b) Vigilance Cell
 - c) E-Section
 - d) Work Review Cell
 - e) O.P.Cell
 - f) B-Section
 - g) Accounts Section
 - h) Computer Section
 - i) D-Budget Section

High Court for the State of Telangana at Hyderabad.

+ **Spare...**